

Need to provide necessary funds for rehabilitation of evictee families of Airport Authority land being rehabilitated at Lothukunta and Kukatpalli in Andhra Pradesh.

SHRI RAM MOHAN GADDE (VIJAYAWADA): Sir, about 65,00 acres of land valued at Rs.260 crores belonging to the Airport Authority of India is under encroachment by about 5300 families. The State Government of Andhra Pradesh has agreed to allot 158.41 acres of land at Lothukunta and Kukapalli valued at Rs.25 crores for rehabilitating the encroachers. As part of the rehabilitation package, it is necessary to provide housing to the encroachers costing Rs.45,000 per family for which an amount of Rs.10.6 crore will be required. In addition, the cost of providing infrastructural facilities and amenities in the area proposed for rehabilitation will come to Rs.7.14 crore. Since the State Government is providing land valued at Rs.25 crore for rehabilitation, I request the Union Government to provide Rs. 17.74 crore for early removal and rehabilitation of eligible encroachers.